

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :14-08-2023

Date : 14.08.2023									
S L . N o .	C.A. No.	Date of App licat ion	Case No.	Name of the Applicant	C. C T y p e	Jud ge / Cou rt Nam e	C.C Applied For	Deal ing Sec tion	Se at
1	8171 7/20 23	14.08 .2023	CRLM A- 248/ 2023	S. DAS	C.O .		Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)
2	8171 8/20 23	14.08 .2023	BLAP L- 8219 /202 3	J. PARIDA	C.O .		Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 11 )
3	8171 9/20 23	14.08 .2023	BLAP L- 8192 /202 3	DURGA PRASANNA MISHRA	C.O .		Order Dtd. 2023-08-10	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 6)
4	8172 0/20 23	14.08 .2023	BLAP L- 7871 /202 3	B.K. DAS	C.O .		Order Dtd. 2023-08-11	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 2)
5	8172 1/20 23	14.08 .2023	BLAP L- 7714 /202 3	T.K. DAS	C.O .		Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 8)

6	8172 2/20 23	14.08 .2023	BLAP L- 7720 /202 3	T.K. DAS	C.O .	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 8)
7	8172 3/20 23	14.08 .2023	BLAP L- 7322 /202 3	D.K. NAIK	C.O .	Order Dtd. 2023-08-10	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 12 )
8	8172 5/20 23	14.08 .2023	BLAP L- 7322 /202 3	N.MALLICK	C.O .	Order Dtd. 2023-08-10	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 12 )
9	8172 6/20 23	14.08 .2023	BLAP L- 7302 /202 3	D.K.JENA	C.O .	Order Dtd. 2023-08-10	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 12 )
10	8172 7/20 23	14.08 .2023	BLAP L- 6681 /202 3	PARTHA SARATHI DAS	C.O .	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 8)
11	8172 8/20 23	14.08 .2023	BLAP L- 6598 /202 3	S.SATAPATHY	C.O .	Order Dtd. 2023-08-11	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 3)
12	8172 9/20 23	14.08 .2023	BLAP L- 6095 /202 3	M.R. SAHOO	C.O .	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 11 )
13	8173 0/20 23	14.08 .2023	BLAP L- 6813 /202	J.R.NAYAK	C.O .	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA	(S ea t No

			3					L MISC -2)	- 7)
1 4	8173 1/20 23	14.08 .2023	BLAP L- 8466 /202 3	B.P. TANGA	C.O .T	COUR NO. 17	Order Dtd. 2023-09-18		(S ea t No - 7)
1 5	8173 2/20 23	14.08 .2023	CRLM A- 258/ 2023	A.MOHANTY	C.O .T	COUR NO. 17	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)
1 6	8173 3/20 23	14.08 .2023	BLAP L- 8613 /202 3	M. DAS	C.O .T	COUR NO. 17	Order Dtd. 2023-09-11		(S ea t No - 7)
1 7	8173 4/20 23	14.08 .2023	BLAP L- 4313 /202 3	P.K.JENA	C.O .T	COUR NO. 17	Order Dtd. 2023-08-10	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 8)
1 8	8173 5/20 23	14.08 .2023	BLAP L- 4313 /202 3	P.K.JENA	C.O .T	COUR NO. 17	Order Dtd. 2023-08-10	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 8)
1 9	8173 6/20 23	14.08 .2023	BLAP L- 7581 /202 3	S.K.SAHU	C.O .T	COUR NO. 17	Order Dtd. 2023-08-10	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
2 0	8173 7/20 23	14.08 .2023	WP (C )- 4184 8/20 21	B.K. LENKA	C.O .T	COUR NO. 17	Order Dtd. 2023-08-10	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
2 1	8173 8/20	14.08 .2023	WP (C )-	J.R.NAYAK	C.O .T	COUR T	Order Dtd. 2022-01-27	WRIT BRAN	(S ea

	23		4189 8/20 21			NO. 17		CH-1	t No - 1)
2 2	8173 9/20 23	14.08 .2023	CRLA - 715/ 2023	D.K.JENA	C.O .	COUR T NO. 7	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 9)
2 3	8174 0/20 23	14.08 .2023	WP (C ) - 2418 9/20 23	M.K. PATI	C.O .	COUR T NO. 7	Order Dtd. 2023-08-10	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
2 4	8174 1/20 23	14.08 .2023	WP (C ) - 3188 1/20 22	L.D. SAHU	C.O .	COUR T NO. 4	Order Dtd. 2023-08-24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
2 5	8174 2/20 23	14.08 .2023	WP (C ) - 1951 7/20 12	B. K. PATI	C.O .	CH	Order Dtd. 2023-08-10	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
2 6	8174 3/20 23	14.08 .2023	WP (C ) - 2281 7/20 23	DILLIP KUMAR SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-08-10	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 9)
2 7	8174 4/20 23	14.08 .2023	MATA - 222/ 2023	BIBHU PRASAD MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2023-09-05	FIRS T APPE AL	(S ea t No - 4)
2 8	8174 5/20 23	14.08 .2023	WP (C ) - 2410 7/20 23	K. C. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO	(S ea t No -

								N BENC H-2)	10 9)
2 9	8174 6/20 23	14.08 .2023	WP (C) )- 2415 0/20 23	ANIL SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
3 0	8174 7/20 23	14.08 .2023	WP (C) )- 1063 6/20 23	D.K.MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2023-04-18	WRIT BRAN CH-1	(S ea t No - 3)
3 1	8174 8/20 23	14.08 .2023	WP (C) )- 2466 2/20 23	NIRANJAN PANDA	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
3 2	8174 9/20 23	14.08 .2023	BLAP L- 1237 /202 3	A.K.MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2023-08-08	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 10 )
3 3	8175 0/20 23	14.08 .2023	BLAP L- 3659 /202 3	A.K.MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2023-08-08	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 6)
3 4	8175 1/20 23	14.08 .2023	WP (C) )- 2595 9/20 23	G. SUNDARA	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
3 5	8175 2/20 23	14.08 .2023	WP (C) )- 2596 0/20 23	G. SUNDARA	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N	(S ea t No - 10

								BENCH-1)	3)
36	8175 3/20 23	14.08 .2023	WP (C) )- 2052 6/20 14	P.N.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-08-09	WRIT BRANCH (DIV ISION BENCH-1)	(Seat No- 104)
37	8175 4/20 23	14.08 .2023	WP (C) )- 2371 8/20 15	G.SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2023-08-09	WRIT BRANCH (DIV ISION BENCH-1)	(Seat No- 104)
38	8175 5/20 23	14.08 .2023	BLAP L- 3916 /202 3	P. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-08-11	BAIL - 2 (CR MINAL MISC -2)	(Seat No- 12)
39	8175 6/20 23	14.08 .2023	WP (C) )- 1258 6/20 15	G.SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2023-08-09	WRIT BRANCH (DIV ISION BENCH-1)	(Seat No- 106)
40	8175 7/20 23	14.08 .2023	ABLA PL- 6986 /202 3	USHARANI PATI	C.O.	COURT NO. 22	Order Dtd. 2023-08-11	BAIL - 1 (CR IMINAL MISC -1)	(Seat No- 4)
41	8175 8/20 23	14.08 .2023	WP (C) )- 1258 7/20 15	G.SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2023-08-09	WRIT BRANCH (DIV ISION BENCH-1)	(Seat No- 106)
42	8175 9/20 23	14.08 .2023	WP (C) )- 1258 8/20 15	G.SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2023-08-09	WRIT BRANCH (DIV ISION	(Seat No- -

								N BENC H-1)	10 6)
4 3	8176 1/20 23	14.08 .2023	WP (C ) - 2531 5/20 23	B.K. PATI	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
4 4	8176 2/20 23	14.08 .2023	WP (C ) - 1592 /201 7	A.SUNDARAY	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
4 5	8176 3/20 23	14.08 .2023	WP (C ) - 2395 0/20 23	D.K.JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 7)
4 6	8176 4/20 23	14.08 .2023	CONT C- 4657 /202 3	K.K. NATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 2)
4 7	8176 5/20 23	14.08 .2023	CONT C- 4656 /202 3	K.K. NATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 2)
4 8	8176 6/20 23	14.08 .2023	CONT C- 1431 /202 1	MR. SUBAS CHANDRA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 5)
4 9	8176 7/20 23	14.08 .2023	ABLA PL- 1638 7/20 22	G. JAYASINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-08-11	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 3)
5	8176	14.08	BLAP	S. CHOUDHURY	C.O	COUR	Order Dtd. 2023-08-10	BAIL	(S

0	8/20 23	.2023	L- 7581 /202 3		.	T NO. 3 OLD		- 2 (CR MINA L MISC -2)	ea t No - 9)
5 1	8176 9/20 23	14.08 .2023	WP (C )- 2441 1/20 23	B.K.MOHARANA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-08-08	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
5 2	8177 0/20 23	14.08 .2023	WP (C )- 2378 0/20 22	S.K. SINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 4)
5 3	8177 1/20 23	14.08 .2023	WA- 1822 /202 3	S.K. RATH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-09-21	WRIT APPE AL	(S ea t No - 4)
5 4	8177 2/20 23	14.08 .2023	BLAP L- 5342 /202 3	PRATAP SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2023-08-04	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 3)
5 5	8177 3/20 23	14.08 .2023	BLAP L- 6537 /202 3	SUBAS SAMAL	C.O .	COUR T NO. 7	Order Dtd. 2023-08-11	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 3)
5 6	8177 4/20 23	14.08 .2023	CRLM P- 1172 /202 3	R. K. BARIK	C.O .	COUR T NO. 7	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 5)
5 7	8177 6/20 23	14.08 .2023	CRLM P- 1243 /202	P. K. LENKA	C.O .	COUR T NO. 7	Order Dtd. 2023-08-11	WRIT BRAN CH-8	(S ea t No



			3						-40)
58	81777/2023	14.08.2023	CRLR EV-408/2023	B. K. DAS	C.O.	COURT NO. 7	Order Dtd. 2023-08-23	CRIMINAL REVISION	(Seat No - 5)
59	81778/2023	14.08.2023	CRLR EV-408/2023	ASIT KUMAR DASH	C.O.	COURT NO. 7	Order Dtd. 2023-08-23	CRIMINAL REVISION	(Seat No - 5)
60	81779/2023	14.08.2023	CRLR EV-308/2019	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-08-08	CRIMINAL REVISION	(Seat No - 3)
61	81780/2023	14.08.2023	CRLR EV-168/2023	A. KALASH	C.O.	COURT NO. 7	Order Dtd. 2023-08-11	CRIMINAL REVISION	(Seat No - 3)
62	81781/2023	14.08.2023	CRLR EV-261/2023	R. K. DEHURY	C.O.	COURT NO. 7	Order Dtd. 2023-08-11	CRIMINAL REVISION	(Seat No - 4)
63	81782/2023	14.08.2023	CRLR EV-55/2023	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-08-11	CRIMINAL REVISION	(Seat No - 2)
64	81784/2023	14.08.2023	CRLA - 480/2016	PRATAP KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-08-11	CRIMINAL APPEAL	(Seat No - 4)
65	81785/2023	14.08.2023	WP(C) - 2670/2020	KANTHAMANI SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-08-02	WRIT BRANCH-6	(Seat No - 25)
6	8178	14.08	WP(C)	M. M. NAYAK	C.O.	COUR	Order Dtd. 2023-08-02	WRIT	(S

6	6/20 23	.2023	) - 2423 3/20 21		.	T NO. 11		BRAN CH-5	ea t No - 47 )
6 7	8178 7/20 23	14.08 .2023	WP(C ) - 2094 0/20 20	AMIYA KUMAR SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2023-08-02	WRIT BRAN CH-4	(S ea t No - 46 )
6 8	8178 8/20 23	14.08 .2023	WP(C ) - 2094 0/20 20	R. K. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2023-08-02	WRIT BRAN CH-4	(S ea t No - 46 )
6 9	8178 9/20 23	14.08 .2023	WP(C ) - 2094 0/20 20	SATYA PRIYA SAMANTA	C.O .	COUR T NO. 11	Order Dtd. 2023-08-02	WRIT BRAN CH-4	(S ea t No - 46 )
7 0	8179 0/20 23	14.08 .2023	WP(C ) - 2094 0/20 20	SATYA PRIYA SAMANTA	C.O .	COUR T NO. 11	Order Dtd. 2023-08- 02Judgement Dtd. 2023- 08-02,	WRIT BRAN CH-4	(S ea t No - 46 )
7 1	8179 1/20 23	14.08 .2023	WP(C ) - 2094 0/20 20	SATYAPRIYA SAMANT	C.O .	COUR T NO. 11	Order Dtd. 2023-08-02	WRIT BRAN CH-4	(S ea t No - 46 )
7 2	8179 2/20 23	14.08 .2023	WP(C ) - 2094 0/20 21	SATYA PRIYA SAMANTA	C.O .	COUR T NO. 22	Order Dtd. 2022-08-02	WRIT BRAN CH-2	(S ea t No - 34 )
7 3	8179 3/20 23	14.08 .2023	WP(C ) - 2094 0/20 20	SATYAPRIYA SAMANT	C.O .	COUR T NO. 22	Order Dtd. 2023-08-02	WRIT BRAN CH-4	(S ea t No - 46 )

									46)
74	8179 4/20 23	14.08 .2023	WP (C) )- 2094 0/20 20	SATYAPRIYA SAMANT	C.O .	COUR T NO. 22	Order Dtd. 2023-08-02	WRIT BRAN CH-4	(S ea t No - 46 )
75	8179 5/20 23	14.08 .2023	WP (C) )- 2670 8/20 20	KANTHAMANI SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023-08-02	WRIT BRAN CH-7	(S ea t No - 48 )
76	8179 6/20 23	14.08 .2023	WP (C) )- 2470 8/20 20	KANTHAMANI SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023-08-02	WRIT BRAN CH-1	(S ea t No - 2)
77	8179 7/20 23	14.08 .2023	WP (C) )- 3072 8/20 21	KANTHAMANI SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023-08-02	WRIT BRAN CH-4	(S ea t No - 27 )
78	8179 8/20 23	14.08 .2023	WP (C) )- 2670 3/20 20	KANTHAMANI SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023-08-02	WRIT BRAN CH-7	(S ea t No - 48 )
79	8179 9/20 23	14.08 .2023	WP (C) )- 2670 2/20 20	KANTHAMANI SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023-08-02	WRIT BRAN CH-7	(S ea t No - 48 )
80	8180 0/20 23	14.08 .2023	WP (C) )- 2670 4/20 20	KANTHAMANI SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023-08-02	WRIT BRAN CH-7	(S ea t No - 48 )
81	8180 1/20 23	14.08 .2023	WP (C) )- 2670	KANTHAMANI SAHOO	C.O .	COUR T NO.	Order Dtd. 2023-08-02	WRIT BRAN CH-7	(S ea t

			5/20 20			22			No - 48 )
8 2	8180 2/20 23	14.08 .2023	WP (C ) - 2670 6/20 20	KANTHAMANI SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023-08-02	WRIT BRAN CH-7	(S ea t No - 48 )
8 3	8180 3/20 23	14.08 .2023	WP (C ) - 2670 9/20 20	KANTHAMANI SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023-08-02	WRIT BRAN CH-7	(S ea t No - 48 )
8 4	8180 4/20 23	14.08 .2023	BLAP L- 8069 /202 3	J. PARDHAN	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 1)
8 5	8180 5/20 23	14.08 .2023	BLAP L- 9027 /202 2	J. PARDHAN	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
8 6	8180 6/20 23	14.08 .2023	BLAP L- 7292 /202 3	SIBA PRASAD SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 5)
8 7	8180 7/20 23	14.08 .2023	BLAP L- 3984 /202 2	DILLIP SAMAL	C.O .	COUR T NO. 5	Order Dtd. 2022-11-16	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 11 )
8 8	8180 8/20 23	14.08 .2023	BLAP L- 1121 0/20 22	B. B. MALLICK	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)

89	8180 9/20 23	14.08 .2023	ABLA PL- 4608 /202 3	B. R. MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2023-07-14	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 4)
90	8181 0/20 23	14.08 .2023	CRLM P- 1324 /202 2	P. K. JENA	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	WRIT BRAN CH-4	(S ea t No - 19 )
91	8181 1/20 23	14.08 .2023	BLAP L- 1219 6/20 22	RASHMI RANJAN DAS	C.O .	COUR T NO. 5	Order Dtd. 2023-04-06	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 3)
92	8181 2/20 23	14.08 .2023	CONT C- 4650 /202 3	MANOJ KUMAR PATI	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 2)
93	8181 3/20 23	14.08 .2023	CONT C- 4875 /202 3	SUMIT SATPATHY	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
94	8181 4/20 23	14.08 .2023	CONT C- 4884 /202 3	SATYA RANJAN PANI	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
95	8181 5/20 23	14.08 .2023	CONT C- 5092 /202 3	RAMA KRISHNA BISOI	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 6)
96	8181 6/20 23	14.08 .2023	CONT C- 5320 /202 3	M. R. ROUTRAY	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 2)
97	8181 7/20	14.08 .2023	CONT C-	M. R. ROUTRAY	C.O .	COUR T	Order Dtd. 2023-08-11	CONT EMPT	(S ea

	23		5516 /202 3			NO. 5			t No - 4)
9 8	8182 0/20 23	14.08 .2023	CONT C- 5578 /202 3	M. R. ROUTRAY	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
9 9	8182 1/20 23	14.08 .2023	CONT C- 5461 /202 3	GOPAL PRASAD JENA	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 3)
1 0 0	8182 2/20 23	14.08 .2023	CONT C- 1656 /202 3	P. K. BARIK	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
1 0 1	8182 3/20 23	14.08 .2023	CONT C- 3568 /202 3	RAMAKANT MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
1 0 2	8182 4/20 23	14.08 .2023	CONT C- 4619 /202 3	MANGUL NAIK	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 2)
1 0 3	8182 5/20 23	14.08 .2023	CONT C- 4853 /202 3	DAYANIDHI MISHRA	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
1 0 4	8182 6/20 23	14.08 .2023	CONT C- 4835 /202 3	JAYADEV MISHRA	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
1 0 5	8182 7/20 23	14.08 .2023	CONT C- 1051 /202 3	K. K. NATH	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
1	8182	14.08	CONT	B. K. PADHI	C.O	COUR	Order Dtd. 2023-08-11	CONT	(S

06	8/2023	.2023	C-1051/2023		.	T NO. 5		EMPT	eat No - 4)
107	81829/2023	14.08.2023	CONT C-4188/2022	K. K. NATH	C.O.	COURT NO. 5	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 6)
108	81830/2023	14.08.2023	CONT C-2834/2023	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 3)
109	81831/2023	14.08.2023	CONT C-5560/2023	G. JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 4)
110	81832/2023	14.08.2023	CONT C-5544/2023	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 4)
111	81833/2023	14.08.2023	CONT C-5329/2023	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 2)
112	81834/2023	14.08.2023	CONT C-5466/2023	R. C. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 3)
113	81835/2023	14.08.2023	CONT C-5329/2023	ASHOK KUMAR RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 2)
114	81836/2023	14.08.2023	CONT C-5560/2023	PRASANTA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 4)

115	81837/2023	14.08.2023	CONT C-5542/2023	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 4)
116	81838/2023	14.08.2023	CONT C-6356/2022	K. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 4)
117	81839/2023	14.08.2023	CONT C-1050/2023	K. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 4)
118	81840/2023	14.08.2023	CONT C-4189/2022	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 6)
119	81841/2023	14.08.2023	CONT C-5493/2023	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 3)
120	81843/2023	14.08.2023	CONT C-5325/2023	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 2)
121	81844/2023	14.08.2023	CONT C-5324/2023	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 2)
122	81845/2023	14.08.2023	CONT C-5244/2023	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 1)
123	81846/2023	14.08.2023	CONT C-5590/2023	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - )



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1 2 4	8184 7/20 23	14.08 .2023	CONT C- 5589 /202 3	BIKRAM SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
1 2 5	8184 8/20 23	14.08 .2023	CONT C- 5588 /202 3	BIKRAM SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
1 2 6	8184 9/20 23	14.08 .2023	CONT C- 5587 /202 3	BIKRAM SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
1 2 7	8185 0/20 23	14.08 .2023	CONT C- 5586 /202 3	BIKRAM SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
1 2 8	8185 1/20 23	14.08 .2023	WP (C ) - 2572 3/20 23	PRAMOD KUMAR ROUT	C.O .	COUR T NO. 1	Order Dtd. 2023-08-11	WRIT BRAN CH-4	(S ea t No - 37 )
1 2 9	8185 2/20 23	14.08 .2023	CONT C- 5550 /202 3	M. R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
1 3 0	8185 3/20 23	14.08 .2023	WP (C ) - 2548 9/20 23	A.K. JATI	C.O .	COUR T NO. 1	Order Dtd. 2023-08-11	WRIT BRAN CH-1	(S ea t No - 3)
1 3 1	8185 4/20 23	14.08 .2023	CONT C- 2175 /202 3	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 3)
1 3 2	8185 5/20 23	14.08 .2023	WP (C ) - 2548	DINESH KUMAR PANDA	C.O .	COUR T NO.	Order Dtd. 2023-08-11	WRIT BRAN CH-1	(S ea t

			1/20 23			2 OLD			No - 3)
1 3 3	8185 6/20 23	14.08 .2023	CONT C- 5564 /202 3	B. K. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
1 3 4	8185 7/20 23	14.08 .2023	WP (C ) - 2526 3/20 23	ANIL KUMAR DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 5)
1 3 5	8185 8/20 23	14.08 .2023	CONT C- 5641 /202 3	JAYANTI DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 5)
1 3 6	8185 9/20 23	14.08 .2023	WP (C ) - 2526 2/20 23	ANIL KUMAR DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 5)
1 3 7	8186 0/20 23	14.08 .2023	WP (C ) - 2295 6/20 23	P.K.BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-07-25	WRIT BRAN CH-6	(S ea t No - 36 )
1 3 8	8186 1/20 23	14.08 .2023	WP (C ) - 2524 3/20 23	ANIL KUMAR DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 5)
1 3 9	8186 2/20 23	14.08 .2023	CONT C- 5629 /202 3	JAYANTI DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 5)
1 4 0	8186 3/20 23	14.08 .2023	WP (C ) - 2565 7/20 23	S.K.BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	WRIT BRAN CH-3	(S ea t No - 33 )

1411	81864/2023	14.08.2023	CONT C-5619/2023	B. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 5)
1412	81865/2023	14.08.2023	WP (C) - 25694/2023	R.K. MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	WRIT BRANCH-3	(Seat No - 33)
1413	81866/2023	14.08.2023	CONT C-5592/2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 4)
1414	81867/2023	14.08.2023	WP (C) - 22249/2023	A.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	WRIT BRANCH-6	(Seat No - 54)
1415	81868/2023	14.08.2023	WP (C) - 22249/2023	B.K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	WRIT BRANCH-6	(Seat No - 54)
1416	81869/2023	14.08.2023	CMP-190/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-07-28	WRIT BRANCH-6	(Seat No - 16)
1417	81870/2023	14.08.2023	ABLA PL-7132/2023	MITHUN DAS	C.O.	COURT NO. 20	Order Dtd. 2023-08-11 Judgement Dtd. 2023-08-11,	BAIL - 2 (CR MINAL MISC -2)	(Seat No - 7)
1418	81871/2023	14.08.2023	CMP-757/2017	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2023-08-10	WRIT BRANCH-2	(Seat No - 45)

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149	8187 2/20 23	14.08 .2023	OJC- 4319 /199 5	MRUTYUNJAY MOHANTY	C.O .	COUR T NO. 20	Order Dtd. 2022-02-14	WRIT BRAN CH-5	(S ea t No - 22 )
150	8187 3/20 23	14.08 .2023	WP (C ) - 2526 0/20 23	ANIL KUMAR DAS	C.O .	COUR T NO. 20	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 5)
151	8187 4/20 23	14.08 .2023	WP (C ) - 2417 3/20 23	T.SWAIN	C.O .	COUR T NO. 20	Order Dtd. 2023-08-09	WRIT BRAN CH-3	(S ea t No - 11 )
152	8187 6/20 23	14.08 .2023	MACA - 761/ 2022	B. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2023-09-25	MISC . APPE AL SEC.	(S ea t No - 4)
153	8187 7/20 23	14.08 .2023	RPFA M- 48/2 023	S. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	FIRS T APPE AL	(S ea t No - 5)
154	8187 8/20 23	14.08 .2023	RPFA M- 200/ 2019	P. K. SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2023-08-09	FIRS T APPE AL	(S ea t No - 8)
155	8187 9/20 23	14.08 .2023	ABLA PL- 7135 /202 3	BALARAM SINGH	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)
156	8188 0/20 23	14.08 .2023	ABLA PL- 7129 /202 3	PRATAP KUMAR BARIK	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)

157	8188 1/2023	14.08 .2023	ABLA PL- 7126 /2023	SRIKANT KUMAR BARIK	C.O .	COURT NO. 23	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)
158	8188 2/2023	14.08 .2023	ABLA PL- 7122 /2023	H. K. PATRA	C.O .	COURT NO. 23	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)
159	8188 3/2023	14.08 .2023	MACA - 761/ 2022	P.K.PARIDA	C.O .	COURT NO. 23	Order Dtd. 2023-09-25	MISC . APPE AL SEC.	(S ea t No - 4)
160	8188 4/2023	14.08 .2023	ABLA PL- 7105 /2023	DILLIP SAMAL	C.O .	COURT NO. 23	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)
161	8188 5/2023	14.08 .2023	ABLA PL- 7137 /2023	SANGRAM KUMAR SINGH	C.O .	COURT NO. 23	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)
162	8188 6/2023	14.08 .2023	CRLA - 126/ 2022	S.K.BHANJADEO	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-19		(S ea t No - 7)
163	8188 7/2023	14.08 .2023	ABLA PL- 7112 /2023	SURYA NARAYAN MISHRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)
164	8188 8/2023	14.08 .2023	ABLA PL- 7113 /2023	BASUDEV BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC	(S ea t No - 7)

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1 6 5	8188 9/20 23	14.08 .2023	ABLA PL- 7115 /202 3	G. SUNDARA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)
1 6 6	8189 0/20 23	14.08 .2023	ABLA PL- 7116 /202 3	G. SUNDARA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)
1 6 7	8189 1/20 23	14.08 .2023	CRLM C- 3056 /202 3	BRAJA KISHOR PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	CRIM INAL MISC	(S ea t No - 4)
1 6 8	8189 2/20 23	14.08 .2023	ABLA PL- 7103 /202 3	N. K. ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)
1 6 9	8189 3/20 23	14.08 .2023	WP (C ) - 2556 6/20 23	K. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
1 7 0	8189 4/20 23	14.08 .2023	WP (C ) - 3334 6/20 22	BINDU SAGAR SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
1 7 1	8189 5/20 23	14.08 .2023	WP (C ) - 3334 6/20 22	P. K. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
1	8189	14.08	ABLA	RAJA DAS	C.O	COUR	Order Dtd. 2023-08-11	BAIL	(S

72	6/2023	.2023	PL-7109/2023		.	T NO. 3 OLD		- 2 (CR MINAL MISC -2)	eat No - 7)
173	81897/2023	14.08.2023	ABLA PL-7102/2023	DEBASHIS MITRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-08-11	BAIL - 2 (CR MINAL MISC -2)	(Seat No - 7)
174	81898/2023	14.08.2023	CRLM C-2844/2023	J.KAMILA	C.O.	COURT NO. 3 OLD		CRIMINAL MISC	(Seat No - 1)
175	81899/2023	14.08.2023	ABLA PL-7099/2023	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-08-11	BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 1)
176	81900/2023	14.08.2023	ABLA PL-7049/2023	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-08-11	BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 1)
177	81901/2023	14.08.2023	BLAP L-2920/2023	M.N.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-08-10	BAIL - 2 (CR MINAL MISC -2)	(Seat No - 9)
178	81902/2023	14.08.2023	ABLA PL-7089/2023	PRADEEP KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2023-08-31	BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 1)
179	81903/2023	14.08.2023	RSA-16/2015	M.K. PANI	C.O.	COURT NO. 7	Order Dtd. 2022-09-26	SECND APPEAL	(Seat No - 5)

180	8190 4/20 23	14.08 .2023	ABLA PL- 1657 9/20 22	NIRMAL KUMAR SATAPATHY	C.O .	COUR T NO. 2	Order Dtd. 2023-01-04	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 2)
181	8190 5/20 23	14.08 .2023	WPC (OAC) - 1367 /201 2	P.K.BEHERA	C.O .	COUR T NO. 2	Order Dtd. 5000-01-01	OA Bran ch	(S ea t No - 1)
182	8190 6/20 23	14.08 .2023	ABLA PL- 4900 /202 3	BISWAJIT MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)
183	8190 7/20 23	14.08 .2023	WP (C) )- 2506 6/20 23	P.CH.BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2023-08-10	WRIT BRAN CH-5	(S ea t No - 23 )
184	8190 8/20 23	14.08 .2023	WP (C) )- 2495 7/20 23	A.K. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2023-08-10	WRIT BRAN CH-4	(S ea t No - 17 )
185	8190 9/20 23	14.08 .2023	WP (C) )- 2454 8/20 23	D.BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2023-08-10	WRIT BRAN CH-8	(S ea t No - 39 )
186	8191 0/20 23	14.08 .2023	WP (C) )- 2434 5/20 23	D.BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2023-08-10	WRIT BRAN CH-5	(S ea t No - 22 )
187	8191 1/20 23	14.08 .2023	WP (C) )- 2426 5/20 23	S.CH. DASH	C.O .	COUR T NO. 2	Order Dtd. 2023-08-10	WRIT BRAN CH-4	(S ea t No - )



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188	8191 2/2023	14.08 .2023	WP (C) - 2426 4/2023	P.K.JENA	C.O.	COURT NO. 2	Order Dtd. 2023-08-10	WRIT BRANCH-4	(Seat No - 46)
189	8191 3/2023	14.08 .2023	WP (C) - 2406 1/2023	A. PANDA	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No - 34)
190	8191 4/2023	14.08 .2023	WP (C) - 7368 /2022	J.K.MISHRA 2	C.O.	COURT NO. 2	Order Dtd. 2023-08-10	WRIT BRANCH-4	(Seat No - 37)
191	8191 5/2023	14.08 .2023	WPC (OAC) - 1368 /2012	M/S J.K. LENKA, P.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-08-02	OA Branch	(Seat No - 1)
192	8191 6/2023	14.08 .2023	ABLA PL- 5044 /2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-08-11	BAIL - 2 (CR MINAL MISC -2)	(Seat No - 8)
193	8191 7/2023	14.08 .2023	WPC (OAC) - 1065 /2012	P.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-08-02	OA Branch	(Seat No - 1)
194	8191 8/2023	14.08 .2023	ABLA PL- 5044 /2023	R. N. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-08-11	BAIL - 2 (CR MINAL MISC -2)	(Seat No - 8)
195	8191 9/2023	14.08 .2023	RPFA M- 264/ 2019	P.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2023-08-11	FIRST APPEAL	(Seat No

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196	81920/2023	14.08.2023	ABLA PL-5277/2023	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-07-07	BAIL - 2 (CR MINAL MISC -2)	(Seat No - 9)
197	81921/2023	14.08.2023	ABLA PL-5586/2023	BIKASH KUMAR KUND	C.O.	COURT NO. 2	Order Dtd. 2023-07-03	BAIL - 2 (CR MINAL MISC -2)	(Seat No - 11)
198	81922/2023	14.08.2023	CMP-213/2022	D.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-08-10	WRIT BRANCH-1	(Seat No - 3)
199	81923/2023	14.08.2023	ABLA PL-5829/2023	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2023-08-11	BAIL - 1 (CR IMINAL MISC -1)	(Seat No - 4)
200	81924/2023	14.08.2023	CMP-463/2023	J.P. KAR	C.O.	COURT NO. 20	Order Dtd. 2023-08-25	WRIT BRANCH-1	(Seat No - 4)
201	81925/2023	14.08.2023	ABLA PL-6556/2023	A. KALASH	C.O.	COURT NO. 2	Order Dtd. 2023-07-24	BAIL - 1 (CR IMINAL MISC -1)	(Seat No - 5)
202	81926/2023	14.08.2023	ABLA PL-6845/2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-08-11	BAIL - 2 (CR MINAL MISC -2)	(Seat No - 12)
203	81927/2023	14.08.2023	CMP-849/2023	L.K.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-10-05	WRIT BRANCH-5	(Seat No

									-53)
204	819208/2023	14.08.2023	ABLA PL-7083/2023	GANESWAR JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2023-08-11	BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 1)
205	819209/2023	14.08.2023	WP (C) - 13015/2023	K.N.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-08-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 111)
206	819300/2023	14.08.2023	ABLA PL-7084/2023	PRATAP SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-08-11	BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 1)
207	819301/2023	14.08.2023	WP (C) - 19634/2023	M.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2023-11-20	WRIT BRANCH-7	(Seat No - 15)
208	819302/2023	14.08.2023	ABLA PL-7090/2023	H. K. MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2023-08-11	BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 1)
209	819303/2023	14.08.2023	ABLA PL-7082/2023	SANTOSH KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-08-24	BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 1)
210	819304/2023	14.08.2023	ABLA PL-7085/2023	NIRANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-08-11	BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 1)

211	81935/2023	14.08.2023	WP(C)-24773/2023	N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-08-11	WRIT BRANCH-2	(Seat No - 6)
212	81936/2023	14.08.2023	ABLA PL-7091/2023	RABINDRA NATH PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-08-11	BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 1)
213	81937/2023	14.08.2023	WP(C)-25807/2023	B. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-08-11	WRIT BRANCH-5	(Seat No - 32)
214	81938/2023	14.08.2023	ABLA PL-4144/2023	SAMIR BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-07-04	BAIL - 2 (CRIMINAL MISC -2)	(Seat No - 9)
215	81939/2023	14.08.2023	CRLM C-2851/2023	SAMIR BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-08-10	CRIMINAL MISC	(Seat No - 1)
216	81940/2023	14.08.2023	CMP-1436/2015	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-08-11	WRIT BRANCH-1	(Seat No - 30)
217	81941/2023	14.08.2023	CRLA - 692/2023	HARIHAR SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2023-08-09	CRIMINAL APPEAL	(Seat No - 9)
218	81942/2023	14.08.2023	CRLM C-3183/2023	S. K. PAL	C.O.	COURT NO. 5	Order Dtd. 2023-08-11		(Seat No - 9)
2	8194	14.08	CRLM	HAREKRUSHNA DASH	C.O.	COUR	Order Dtd. 2023-07-20	CRIM	(S

19	3/2023	.2023	C-3020/2023		.	T NO. 11		INAL MISC	eat No - 4)
220	81944/2023	14.08.2023	CRLM C-2197/2023	B. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-05-12	CRIMINAL MISC	(Seat No - 6)
221	81945/2023	14.08.2023	CRLM C-3440/2023	J. R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-08-11	CRIMINAL MISC	(Seat No - 1)
222	81946/2023	14.08.2023	CRLM C-3441/2023	J. R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-08-11	CRIMINAL MISC	(Seat No - 1)
223	81947/2023	14.08.2023	BLAP L-8200/2023	S.CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2023-08-10	BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 6)
224	81948/2023	14.08.2023	CRLM C-3224/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2023-08-11		(Seat No - 6)
225	81949/2023	14.08.2023	BLAP L-7251/2023	DILLIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2023-08-11	BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 5)
226	81950/2023	14.08.2023	MACA - 615/2016	J. DEHURY	C.O.	COURT NO. 11	Order Dtd. 2023-08-08	MISC . APPEAL SEC.	(Seat No - 9)
227	81951/2023	14.08.2023	MACA - 615/2016	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2023-08-08	MISC . APPEAL	(Seat No

								SEC.	-9)
28	8195 2/2023	14.08 .2023	WP(C)- 2464 3/2022	M. R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-07-13	WRIT BRANCH-3	(Seat No- 28)
29	8195 3/2023	14.08 .2023	CRLM C- 3375 /2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2023-08-11		(Seat No- 28)
230	8195 4/2023	14.08 .2023	MACA - 21/2009	M.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-08-08	MISC. APPEAL SEC.	(Seat No- 4)
231	8195 5/2023	14.08 .2023	CRLM C- 3412 /2023	SARADA NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-08-11	CRIMINAL MISC	(Seat No- 1)
232	8195 6/2023	14.08 .2023	MACA - 21/2009	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2023-08-08	MISC. APPEAL SEC.	(Seat No- 4)
233	8195 7/2023	14.08 .2023	CRLM C- 3164 /2023	BIJAY KUMAR SETHI	C.O.	COURT NO. 11	Order Dtd. 2023-09-22		(Seat No- 4)
234	8195 8/2023	14.08 .2023	RSA- 340/ 2022	R. DAS	C.O.	COURT NO. 7	Order Dtd. 2023-11-14	SECND APPEAL	(Seat No- 3)
235	8195 9/2023	14.08 .2023	MACA - 99/2017	J. DEHURY	C.O.	COURT NO. 7	Order Dtd. 2023-08-09	MISC. APPEAL SEC.	(Seat No- 1)
2	8196	14.08	CRLM	P. K. ACHARYA	C.O.	COUR	Order Dtd. 2023-08-11		(S

36	0/2023	.2023	C-3229/2023		.	T NO. 7			eat No - 1)
237	81961/2023	14.08.2023	CRLM C-3200/2023	JAGANNATH KAMILA	C.O.	COURT NO. 7	Order Dtd. 2023-08-11		(Seat No - 1)
238	81962/2023	14.08.2023	MACA - 99/2017	KSHITISH	C.O.	COURT NO. 7	Order Dtd. 2023-08-09	MISC . APPEAL SEC.	(Seat No - 1)
239	81963/2023	14.08.2023	CRLM C-3192/2023	JYOTI RANJAN NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-08-11		(Seat No - 1)
240	81964/2023	14.08.2023	CRLM C-3073/2023	S. K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2023-09-01	CRIMINAL MISC	(Seat No - 4)
241	81965/2023	14.08.2023	CRLM C-2794/2022	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2023-08-11	CRIMINAL MISC	(Seat No - 2)
242	81967/2023	14.08.2023	CRLM C-913/2023	M. N. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-09-15	CRIMINAL MISC	(Seat No - 6)
243	81968/2023	14.08.2023	ABLA PL-16390/2022	S.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-08-11	BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 3)
244	81969/2023	14.08.2023	WP (C) - 25949/2023	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-08-11	WRIT BRANCH (DIVISIO	(Seat No -

								N BENC H-1)	10 3)
2 4 5	8197 0/20 23	14.08 .2023	WP (C ) - 2091 6/20 23	LAMBODAR ACHARI	C.O .	COUR T NO. 11	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
2 4 6	8197 1/20 23	14.08 .2023	WP (C ) - 2491 7/20 23	PRASANJIT BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
2 4 7	8197 2/20 23	14.08 .2023	MACA - 293/ 2018	B.R.SENAPATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-08-09	MISC . APPE AL SEC.	(S ea t No - 1)
2 4 8	8197 3/20 23	14.08 .2023	WP (C ) - 2438 6/20 23	B. K. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
2 4 9	8197 4/20 23	14.08 .2023	MACA - 293/ 2018	P.K.PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-08-09	MISC . APPE AL SEC.	(S ea t No - 1)
2 5 0	8197 5/20 23	14.08 .2023	RSA- 268/ 2012	PANKAJ KUMAR PANI	C.O .	COUR T NO. 7	Order Dtd. 2023-09-22	SECO ND APPE AL	(S ea t No - 2)
2 5 1	8197 6/20 23	14.08 .2023	RSA- 233/ 2015	SANGRAM KESHARI SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2023-08-31	SECO ND APPE AL	(S ea t No - 7)
2 5	8197 7/20	14.08 .2023	MACA -	S.SWAIN	C.O .	COUR T	Order Dtd. 2023-08-09	MISC .	(S ea



2	23		1086 /201 7			NO. 11		APPE AL SEC.	t No - 1)
2 5 3	8197 8/20 23	14.08 .2023	WP (C) )- 1390 0/20 18	P. K. SARANGI	C.O .	COUR T NO. 11	Order Dtd. 2023-07-19	WRIT BRAN CH-2	(S ea t No - 7)
2 5 4	8197 9/20 23	14.08 .2023	MACA - 1086 /201 7	M/S.PRADEEP KR.MISHHRA	C.O .	COUR T NO. 11	Order Dtd. 2023-08-09	MISC . APPE AL SEC.	(S ea t No - 1)
2 5 5	8198 0/20 23	14.08 .2023	MACA - 1242 /201 4	D.K. MOHAPATRA	C.O .	COUR T NO. 11	Order Dtd. 2023-08-09	MISC . APPE AL SEC.	(S ea t No - 4)
2 5 6	8198 1/20 23	14.08 .2023	WP (C) )- 2594 7/20 23	PRASANJIT BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
2 5 7	8198 2/20 23	14.08 .2023	MACA - 1242 /201 4	B.MAHALI	C.O .	COUR T NO. 11	Order Dtd. 2023-08-09	MISC . APPE AL SEC.	(S ea t No - 4)
2 5 8	8198 3/20 23	14.08 .2023	WP (C) )- 2594 3/20 23	PRASANJIT BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
2 5 9	8198 4/20 23	14.08 .2023	WP (C) )- 2580 9/20 23	PRASANJIT BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
2	8198	14.08	MACA	S.R. OJHA	C.O	COUR	Order Dtd. 2023-08-09	MISC	(S

60	5/2023	.2023	-257/2014		.	T NO. 11		. APPEAL SEC.	eat No - 4)
261	81986/2023	14.08.2023	WP (C) - 25785/2023	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-08-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
262	81987/2023	14.08.2023	MACA - 222/2014	A.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 5000-01-01	MISC . APPEAL SEC.	(Seat No - 4)
263	81989/2023	14.08.2023	WP (C) - 7269/2018	SOURAV CHANDRA DASH	C.O.	COURT NO. 11	Order Dtd. 2023-08-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
264	81990/2023	14.08.2023	RSA-380/2022	S.MOHARANA	C.O.	DR (J)	Order Dtd. 2023-10-19	SECOND APPEAL	(Seat No - 3)
265	81992/2023	14.08.2023	WP (C) - 25343/2023	ASHOK KUMAR SARANGI	C.O.	DR (J)	Order Dtd. 2023-08-11	WRIT BRANCH-8	(Seat No - 40)
266	81993/2023	14.08.2023	WP (C) - 25451/2023	RAHUL SETHI	C.O.	DR (J)	Order Dtd. 2023-08-11	WRIT BRANCH-1	(Seat No - 3)
267	81994/2023	14.08.2023	RSA-75/2022	S.MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2023-11-16	SECOND APPEAL	(Seat No - 5)
2	8199	14.08	FAO-	S.MOHARANA	C.O.	COUR	Order Dtd. 2023-08-10	MISC	(S

68	5/2023	.2023	115/2019		.	T NO. 23		. APPE AL SEC.	ea t No - 2)
269	81996/2023	14.08.2023	FAO-115/2019	D.NAYAK	C.O.	COUR T NO. 23	Order Dtd. 2023-08-10	MISC. APPE AL SEC.	(S ea t No - 2)
270	81998/2023	14.08.2023	WP (C) )- 2343 2/20 23	HAREKRUSHNA MALIK	C.O.	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-3	(S ea t No - 51 )
271	81999/2023	14.08.2023	WP (C) )- 2543 4/20 23	G.R. PATRA	C.O.	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-1	(S ea t No - 3)
272	82000/2023	14.08.2023	WP (C) )- 2577 6/20 23	CHHABI RANA	C.O.	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-4	(S ea t No - 37 )
273	82001/2023	14.08.2023	WP (C) )- 2558 4/20 23	H.SUNDARA	C.O.	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-2	(S ea t No - 7)
274	82002/2023	14.08.2023	WP (C) )- 2573 0/20 23	LAMBODAR PRADHAN	C.O.	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-4	(S ea t No - 37 )
275	82003/2023	14.08.2023	WP (C) )- 2554 1/20 23	B.K. DALAI	C.O.	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-2	(S ea t No - 7)
276	82008/2023	14.08.2023	WP (C) )- 1441	L. SAHOO	C.O.	COUR T NO.	Order Dtd. 2023-08-10	WRIT BRAN CH-7	(S ea t

			9/20 23			23			No - 5)
2 7 7	8200 9/20 23	14.08 .2023	WP (C) )- 1442 0/20 23	L. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2023-08-10	WRIT BRAN CH-7	(S ea t No - 5)
2 7 8	8201 2/20 23	14.08 .2023	WP (C) )- 2315 9/20 23	RANJAN KUMAR BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-8	(S ea t No - 56 )
2 7 9	8201 4/20 23	14.08 .2023	WP (C) )- 2376 4/20 23	S.K.MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 55 )
2 8 0	8201 7/20 23	14.08 .2023	WP (C) )- 2376 5/20 23	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 55 )
2 8 1	8202 0/20 23	14.08 .2023	WP (C) )- 2496 4/20 23	A.MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-4	(S ea t No - 17 )
2 8 2	8202 2/20 23	14.08 .2023	WP (C) )- 2512 5/20 23	S.P. SAMANTA	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-6	(S ea t No - 26 )
2 8 3	8202 6/20 23	14.08 .2023	WP (C) )- 2524 4/20 23	J.K.MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 5)
2 8 4	8202 8/20 23	14.08 .2023	WP (C) )- 2524	J.K.MOHANTY	C.O .	COUR T NO.	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t

			6/20 23			23			No - 5)
2 8 5	8203 1/20 23	14.08 .2023	WP (C) )- 2533 7/20 23	S.MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-8	(S ea t No - 40 )
2 8 6	8203 3/20 23	14.08 .2023	WP (C) )- 2550 7/20 23	N.C.SINHA	C.O .	COUR T NO. 23	Order Dtd. 2023-08-10	WRIT BRAN CH-2	(S ea t No - 7)
2 8 7	8203 5/20 23	14.08 .2023	WP (C) )- 2550 7/20 23	S.P. DHAL	C.O .	COUR T NO. 23	Order Dtd. 2023-08-10	WRIT BRAN CH-2	(S ea t No - 7)
2 8 8	8203 7/20 23	14.08 .2023	WP (C) )- 2533 6/20 23	S.K.PRADHAN	C.O .	COUR T NO. 23	Order Dtd. 2023-08-10	WRIT BRAN CH-8	(S ea t No - 40 )
2 8 9	8204 5/20 23	14.08 .2023	WP (C) )- 2595 7/20 23	J. SAHOO	C.O .	COUR T NO. 12	Order Dtd. 2023-09-05	WRIT BRAN CH-6	(S ea t No - 35 )
2 9 0	8204 6/20 23	14.08 .2023	WP (C) )- 2507 1/20 23	CHHABI RANA	C.O .	COUR T NO. 12	Order Dtd. 2023-08-11	WRIT BRAN CH-5	(S ea t No - 23 )
2 9 1	8204 7/20 23	14.08 .2023	TRP (C) )- 432/ 2022	N.K. ROUT	C.O .	COUR T NO. 12	Order Dtd. 2023-08-09	M.J. C.	(S ea t No - 6)
2 9 2	8204 8/20 23	14.08 .2023	WP (C) )- 2590 2/20	D.NAYAK	C.O .	COUR T NO. 12	Order Dtd. 2023-08-11	WRIT BRAN CH-6	(S ea t No

			23						-35)
293	82049/2023	14.08.2023	WP(C)-8565/2017	P.K. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2023-08-11	WRIT BRANCH-6	(Seat No - 25)
294	82050/2023	14.08.2023	SA-20/1994	M.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-08-31	SECOND APPELLAL	(Seat No - 3)
295	82051/2023	14.08.2023	WPC(OAC)-2803/2011	S. ROUT	C.O.	COURT NO. 9	Order Dtd. 2022-02-22	OA Branch	(Seat No - 1)
296	82052/2023	14.08.2023	CRLM C-1616/2020	S.BARIK	C.O.	COURT NO. 9	Order Dtd. 2023-08-08	CRIMINAL MISC	(Seat No - 1)
297	82053/2023	14.08.2023	CRLM C-3282/2016	J.KAMILA	C.O.	COURT NO. 9	Order Dtd. 2023-08-10		(Seat No - 1)
298	82054/2023	14.08.2023	CRLM C-1790/2012	M.R NAYAK	C.O.	COURT NO. 9	Order Dtd. 2023-08-09	CRIMINAL MISC	(Seat No - 3)
299	82055/2023	14.08.2023	CRLM C-895/2020	D.P.MISHRA	C.O.	COURT NO. 9	Order Dtd. 2023-08-11	CRIMINAL MISC	(Seat No - 5)
300	82056/2023	14.08.2023	CRLM C-895/2020	M. KAR	C.O.	COURT NO. 9	Order Dtd. 2023-08-11	CRIMINAL MISC	(Seat No - 5)
3	8205	14.08	TRP(	S.K. SWAIN	C.O.	COUR	Order Dtd. 2023-09-01	M.J.	(S

01	7/2023	.2023	C) - 245/2023		.	T NO. 3		C.	eat No - 6)
302	82058/2023	14.08.2023	TRP (C) - 246/2023	S.K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2023-09-01	M.J.C.	(Seat No - 6)
303	82059/2023	14.08.2023	ABLA PL- 4487/2023	N.N. MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2023-07-24	BAIL - 2 (CR MINA L MISC -2)	(Seat No - 11)
304	82060/2023	14.08.2023	BLAP L- 4463/2023	PADMANAVA JENA	C.O.	COURT NO. 3	Order Dtd. 2023-08-11	BAIL - 1 (CR IMIN AL MISC -1)	(Seat No - 2)
305	82062/2023	14.08.2023	BLAP L- 4759/2023	H.K. PATRA	C.O.	COURT NO. 3	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(Seat No - 10)
306	82064/2023	14.08.2023	BLAP L- 6039/2023	H.K. PATRA	C.O.	COURT NO. 3	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(Seat No - 11)
307	82065/2023	14.08.2023	ABLA PL- 7092/2023	H. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL - 1 (CR IMIN AL MISC -1)	(Seat No - 1)
308	82067/2023	14.08.2023	WP (C) - 25588/2023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	WRIT BRAN CH-2	(Seat No - 7)
3	8206	14.08	WP (C)	MANAS PATI	C.O.	COUR	Order Dtd. 2023-08-11	WRIT	(S

09	8/2023	.2023	)-25587/2023		.	T NO. 2 OLD		BRANCH-2	eat No - 7)
310	82069/2023	14.08.2023	WP (C)-25842/2023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	WRIT BRANCH-5	(S eat No - 32 )
311	82070/2023	14.08.2023	BLAP L-3273/2023	SATYANARAYAN MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	BAIL-1 (CRIMINAL MISC-1)	(S eat No - 2)
312	82072/2023	14.08.2023	BLAP L-7558/2023	B.B. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-11	BAIL-2 (CRIMINAL MISC-2)	(S eat No - 9)
313	82073/2023	14.08.2023	WP (C)-23623/2019	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-09	WRIT BRANCH-1	(S eat No - 4)
314	82075/2023	14.08.2023	WP (C)-21801/2023	B.D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(S eat No - 50 )
315	82076/2023	14.08.2023	WP (C)-17917/2023	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-06-13	WRIT BRANCH-3	(S eat No - 12 )
316	82078/2023	14.08.2023	WP (C)-25316/2023	C. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(S eat No - 40 )



317	8207 9/20 23	14.08 .2023	WP (C) )- 2435 7/20 23	ACHYUTANANDA PATTANAIAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-09	WRIT BRAN CH-5	(S ea t No - 22 )
318	8208 1/20 23	14.08 .2023	WP (C) )- 2439 0/20 23	B. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-09	WRIT BRAN CH-5	(S ea t No - 22 )
319	8208 2/20 23	14.08 .2023	WP (C) )- 2457 4/20 23	RANJIT MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-10	WRIT BRAN CH-8	(S ea t No - 39 )
320	8208 4/20 23	14.08 .2023	CONT C- 5621 /202 3	M/S KARUNAKAR RATHA, P. PANDA, D.B. RATH, G.C.MOHARANA, H.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	CONT EMPT	(S ea t No - 5)
321	8208 5/20 23	14.08 .2023	CONT C- 1648 /202 3	G. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 4)
322	8208 6/20 23	14.08 .2023	CONT C- 7084 /202 2	P.K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 7)
323	8212 5/20 23	14.08 .2023	CRLM C- 3489 /202 3	A. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-11	CRIM INAL MISC	(S ea t No - 1)
324	8212 8/20 23	14.08 .2023	CRLM C- 3464 /202 3	P.K.MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-08-09	CRIM INAL MISC	(S ea t No - 1)
325	8213 0/20	14.08 .2023	CRLM C-	S.NAYAK	C.O .	COUR T	Order Dtd. 2023-08-11		(S ea

5	23		3231 /202 3			NO. 2 OLD			t No - 1)
3 2 6	8213 1/20 23	14.08 .2023	CRLM C- 1552 /202 3	A.MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2023-08-25	CRIM INAL MISC	(S ea t No - 6)
3 2 7	8213 2/20 23	14.08 .2023	CRLM C- 3520 /202 3	P.BASTIA	C.O .	COUR T NO. 11	Order Dtd. 2023-09-22	CRIM INAL MISC	(S ea t No - 2)
3 2 8	8213 3/20 23	14.08 .2023	CRLM C- 3395 /202 3	JAYADEBA BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2023-08-11		(S ea t No - 2)
3 2 9	8213 4/20 23	14.08 .2023	CRLM C- 3322 /202 3	J.P. KAR	C.O .	COUR T NO. 11	Order Dtd. 2023-08-11		(S ea t No - 2)
3 3 0	8213 5/20 23	14.08 .2023	CRLM C- 3476 /202 3	N.K. ROUT	C.O .	COUR T NO. 11	Order Dtd. 2023-08-11	CRIM INAL MISC	(S ea t No - 1)
3 3 1	8213 6/20 23	14.08 .2023	CRLM C- 3444 /202 3	M.R. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2023-10-13	CRIM INAL MISC	(S ea t No - 1)
3 3 2	8213 7/20 23	14.08 .2023	CRLM C- 3455 /202 3	DURGA PRASAD JENA	C.O .	COUR T NO. 11	Order Dtd. 2023-08-11	CRIM INAL MISC	(S ea t No - 1)
3 3 3	8213 8/20 23	14.08 .2023	CRLM C- 3470 /202 3	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 11	Order Dtd. 2023-08-11	CRIM INAL MISC	(S ea t No - 1)
3	8213	14.08	CRLA	ABHISHEK DASH	C.O	COUR	Order Dtd. 9999-12-31	CRIM	(S

34	9/2023	.2023	-35/2021		.	T NO. 5		INAL APPE AL	ea t No - 5)
335	8214 0/2023	14.08 .2023	WP (C) )- 2503 1/20 23	SURENDRA DAS	C.O .	COUR T NO. 5		WRIT BRAN CH-5	(S ea t No - 23 )
336	8214 1/2023	14.08 .2023	WP (C) )- 2503 1/20 23	SURENDRA DAS	C.O .	COUR T NO. 5		WRIT BRAN CH-5	(S ea t No - 23 )
337	8214 2/2023	14.08 .2023	WP (C) )- 2503 1/20 23	SURENDRA DAS	C.O .	COUR T NO. 5		WRIT BRAN CH-5	(S ea t No - 23 )
338	8214 3/2023	14.08 .2023	CMP- 859/ 2023	B.K. PANDA	C.O .	COUR T NO. 5	Order Dtd. 2023-08-11	WRIT BRAN CH-5	(S ea t No - 53 )
339	8214 4/2023	14.08 .2023	RSA- 181/ 2023	J. PARDHAN	C.O .	COUR T NO. 23	Order Dtd. 2023-12-21	SECO ND APPE AL	(S ea t No - 5)
340	8214 5/2023	14.08 .2023	MACA - 300/ 2020	B.K.MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2023-08-09	MISC .APPE AL SEC.	(S ea t No - 6)
341	8214 6/2023	14.08 .2023	MACA - 300/ 2020	S.K. BARIK	C.O .	COUR T NO. 23	Order Dtd. 2023-08-09	MISC .APPE AL SEC.	(S ea t No - 6)
344	8214 7/2023	14.08 .2023	MACA -	B. MAHALI	C.O .	COUR T	Order Dtd. 2023-08-11	MISC .	(S ea

2	23		706/ 2020			NO. 23		APPE AL SEC.	t No - 6)
3 4 3	8214 8/20 23	14.08 .2023	MACA - 1178 /201 6	M/S.BIJAYA KU.BEHERA-1	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 6)
3 4 4	8214 9/20 23	14.08 .2023	MACA - 1178 /201 6	B.MAHALI	C.O .	COUR T NO. 23		MISC . APPE AL SEC.	(S ea t No - 6)
3 4 5	8215 0/20 23	14.08 .2023	WP (C ) - 2437 3/20 23	M.R.BARIK	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-5	(S ea t No - 22 )
3 4 6	8215 1/20 23	14.08 .2023	WP (C ) - 2445 2/20 23	RABI NARAYAN BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 44 )
3 4 7	8215 2/20 23	14.08 .2023	WP (C ) - 2445 4/20 23	RABI NARAYAN BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 44 )
3 4 8	8215 3/20 23	14.08 .2023	WP (C ) - 2445 5/20 23	RABI NARAYAN BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 44 )
3 4 9	8215 4/20 23	14.08 .2023	WP (C ) - 2447 3/20 23	SUBAS CHANDRA DAS	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 44 )
3 5	8215 5/20	14.08 .2023	WP (C ) -	SUBAS CHANDRA DAS	C.O .	COUR T	Order Dtd. 2023-08-11	WRIT BRAN	(S ea

0	23		2447 4/20 23			NO. 23		CH-7	t No - 44 )
3 5 1	8215 6/20 23	14.08 .2023	WP (C ) - 2447 5/20 23	SUBAS CHANDRA DAS	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 44 )
3 5 2	8215 7/20 23	14.08 .2023	WP (C ) - 2447 8/20 23	SUBAS CHANDRA DAS	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-7	(S ea t No - 44 )
3 5 3	8215 8/20 23	14.08 .2023	WP (C ) - 2470 4/20 23	SUBAS CHANDRA DAS	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-2	(S ea t No - 6)
3 5 4	8215 9/20 23	14.08 .2023	WP (C ) - 2470 2/20 23	SUBAS CHANDRA DAS	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	WRIT BRAN CH-2	(S ea t No - 6)
3 5 5	8216 0/20 23	14.08 .2023	WP (C ) - 2569 0/20 23	BHARAT KUMAR MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2023-08-28	WRIT BRAN CH-3	(S ea t No - 33 )
3 5 6	8216 1/20 23	14.08 .2023	CONT C- 4073 /202 3	M/S SASMITA NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 3)
3 5 7	8216 2/20 23	14.08 .2023	WP (C ) - 2431 2/20 23	D.NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	WRIT BRAN CH-5	(S ea t No - 22 )
3 5	8216 3/20	14.08 .2023	MACA -	S.K. SAHOO	C.O .	COUR T	Order Dtd. 2023-08-11	MISC .	(S ea

8	23		114/ 2023			NO. 22		APPE AL SEC.	t No - 1)
3 5 9	8216 4/20 23	14.08 .2023	MACA - 114/ 2023	P.K. LENKA	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 1)
3 6 0	8216 5/20 23	14.08 .2023	MACA - 746/ 2012	S.SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2023-08-10	MISC . APPE AL SEC.	(S ea t No - 7)
3 6 1	8216 6/20 23	14.08 .2023	MACA - 746/ 2012	R.K.MOHAPATRA	C.O .	COUR T NO. 22	Order Dtd. 2023-08-10	MISC . APPE AL SEC.	(S ea t No - 7)
3 6 2	8216 7/20 23	14.08 .2023	MACA - 260/ 2023	S.SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2023-08-10	MISC . APPE AL SEC.	(S ea t No - 6)
3 6 3	8216 8/20 23	14.08 .2023	MACA - 260/ 2023	S.SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2023-08-10	MISC . APPE AL SEC.	(S ea t No - 6)
3 6 4	8216 9/20 23	14.08 .2023	MACA - 86/2 020	PRASANTA KUMAR MAHALI	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 7)
3 6 5	8217 0/20 23	14.08 .2023	MACA - 86/2 020	B.MAHALI	C.O .	COUR T NO. 22	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 7)
3 6 6	8217 1/20 23	14.08 .2023	FAO- 509/ 2022	DILLIP SAMAL	C.O .	COUR T NO. 23	Order Dtd. 2023-12-15	MISC . APPE AL SEC.	(S ea t No - 5)
3	8217	14.08	FAO-	S.SWAIN	C.O	COUR	Order Dtd. 2024-01-02		(S

6 7	2/20 23	.2023	287/ 2023		.	T NO. 23			ea t No - 5)
3 6 8	8217 3/20 23	14.08 .2023	FAO- 349/ 2023	S.SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 9)
3 6 9	8217 4/20 23	14.08 .2023	FAO- 349/ 2023	R.R. DAS	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 9)
3 7 0	8217 5/20 23	14.08 .2023	FAO- 348/ 2023	S.SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 9)
3 7 1	8217 6/20 23	14.08 .2023	FAO- 348/ 2023	R.R. DAS	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 9)
3 7 2	8217 7/20 23	14.08 .2023	FAO- 341/ 2023	S.SWAIN	C.O .	COUR T NO. 23		MISC . APPE AL SEC.	(S ea t No - 9)
3 7 3	8217 8/20 23	14.08 .2023	FAO- 341/ 2023	M.K. PATI	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 9)
3 7 4	8217 9/20 23	14.08 .2023	FAO- 340/ 2023	S.SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 9)
3 7 5	8218 0/20 23	14.08 .2023	FAO- 340/ 2023	M.K. PATI	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 9)

376	8218 1/20 23	14.08 .2023	FAO- 328/ 2023	S.SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 9)
377	8218 2/20 23	14.08 .2023	FAO- 328/ 2023	R.R. DAS	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 9)
378	8218 3/20 23	14.08 .2023	WP (C ) - 2446 7/20 23	R.K.BARIK	C.O .	COUR T NO. 23	Order Dtd. 2023-08-09	WRIT BRAN CH-7	(S ea t No - 44 )
379	8218 4/20 23	14.08 .2023	FAO- 327/ 2023	S.SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 9)
380	8218 5/20 23	14.08 .2023	FAO- 327/ 2023	R.R. DAS	C.O .	COUR T NO. 23	Order Dtd. 2023-08-11	MISC . APPE AL SEC.	(S ea t No - 9)
381	8218 6/20 23	14.08 .2023	WP (C ) - 1770 0/20 23	S.K.BISWAL	C.O .	COUR T NO. 23	Order Dtd. 2023-06-01	WRIT BRAN CH-8	(S ea t No - 43 )
382	8218 7/20 23	14.08 .2023	RSA- 354/ 2022	L.K.NAYAK	C.O .	DR (J)	Order Dtd. 2023-11-16	SECO ND APPE AL	(S ea t No - 3)
383	8218 8/20 23	14.08 .2023	MACA - 138/ 2017	R.K.MOHAPATRA	C.O .	DR (J)	Order Dtd. 2023-08-10	MISC . APPE AL SEC.	(S ea t No - 4)
384	8218 9/20 23	14.08 .2023	MACA - 138/ 2017	K.C.NAYAK	C.O .	DR (J)	Order Dtd. 2023-08-10	MISC . APPE	(S ea t



			2017					AL SEC.	No - 4)
3 8 5	8219 2/20 23	14.08 .2023	WP (C) )- 2339 0/20 23	S.K.MOHANTY	C.O .	DR (J)	Order Dtd. 2023-08-10	WRIT BRAN CH-2	(S ea t No - 50 )
3 8 6	8219 3/20 23	14.08 .2023	WP (C) )- 2604 0/20 23	BIKRAM SAMAL	C.O .	DR (J)	Order Dtd. 2023-08-14		(S ea t No - 50 )
3 8 7	8219 4/20 23	14.08 .2023	WP (C) )- 2604 2/20 23	BIKRAM SAMAL	C.O .	DR (J)	Order Dtd. 2023-08-14		(S ea t No - 50 )
3 8 8	8219 5/20 23	14.08 .2023	WP (C) )- 2602 1/20 23	M.R. SAHOO	C.O .	DR (J)	Order Dtd. 2023-08-14	WRIT BRAN CH-7	(S ea t No - 48 )
3 8 9	8219 6/20 23	14.08 .2023	WP (C) )- 2599 6/20 23	SANTOSH KUMAR NANDA	C.O .	DR (J)	Order Dtd. 2023-08-14	WRIT BRAN CH-6	(S ea t No - 35 )
3 9 0	8219 7/20 23	14.08 .2023	WP (C) )- 2616 9/20 23	B. BEHERA	C.O .	COUR T NO. 12	Order Dtd. 2023-08-22	WRIT BRAN CH-8	(S ea t No - 41 )
3 9 1	8219 8/20 23	14.08 .2023	RSA- 401/ 2004	S. B. UDGATA	C.O .	COUR T NO. 7	Order Dtd. 2023-08-11	SECO ND APPE AL	(S ea t No - 2)
3 9	8200 7/20	14.08 .2023	ABLA PL-	P.K.DASH	GEN ERA		Order Dtd. 2023-08-11	BAIL -	(S ea

2	23		7081 /202 3		L			1 (CR IMIN AL MISC -1)	t No - 1)
3 9 3	8201 0/20 23	14.08 .2023	CONT C- 5009 /202 3	SANDHYARANI PANI	GEN ERA L		Order Dtd. 2023-08-10	CONT EMPT	(S ea t No - 6)
3 9 4	8201 6/20 23	14.08 .2023	BLAP L- 6080 /202 3	BALAKRISHNA RAY	GEN ERA L		Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 11 )
3 9 5	8201 9/20 23	14.08 .2023	BLAP L- 6891 /202 3	ASUTOSH TRIPATHY	GEN ERA L		Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 7)
3 9 6	8202 5/20 23	14.08 .2023	BLAP L- 3192 /202 3	JAYASHREE BEHERA	GEN ERA L		Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 8)
3 9 7	8203 0/20 23	14.08 .2023	ABLA PL- 7079 /202 3	UMA SHANKAR PATEL	GEN ERA L		Order Dtd. 2023-08-10	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 1)
3 9 8	8203 4/20 23	14.08 .2023	ABLA PL- 7076 /202 3	UMA SHANKAR PATEL	GEN ERA L		Order Dtd. 2023-08-10	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 1)
3 9 9	8203 6/20 23	14.08 .2023	ABLA PL- 7074 /202 3	UMA SHANKAR PATEL	GEN ERA L		Order Dtd. 2023-08-10	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 1)

4 0 0	8203 8/20 23	14.08 .2023	BLAP L- 5050 /202 3	DHARMENDRA KUMAR JENA	GEN ERA L	Order Dtd. 2023-08-11	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 12 )
4 0 1	8203 9/20 23	14.08 .2023	WP (C ) - 2395 9/20 23	KANTI DEVI	GEN ERA L	Order Dtd. 2023-08-03	WRIT BRAN CH-1	(S ea t No - 49 )
4 0 2	8204 0/20 23	14.08 .2023	BLAP L- 5320 /202 3	SATYAJEET NAIK	GEN ERA L	Order Dtd. 2023-08-10	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 3 )
4 0 3	8204 1/20 23	14.08 .2023	CRLA - 78/2 005	MAGHU HANSDA	GEN ERA L	Order Dtd. 2023-07-24	CRIM INAL APPE AL	(S ea t No - 2 )
4 0 4	8204 2/20 23	14.08 .2023	CRLM C- 2681 /202 2	S.K.DASMOHAPATRA	GEN ERA L	Order Dtd. 2023-07-06	CRIM INAL MISC	(S ea t No - 1 )
4 0 5	8204 3/20 23	14.08 .2023	WP (C ) - 3118 2/20 20	S.K.DASMOHAPATRA	GEN ERA L	Order Dtd. 2021-01-13	WRIT BRAN CH-1	(S ea t No - 31 )
4 0 6	8204 4/20 23	14.08 .2023	WP (C ) - 2023 9/20 23	MANAS PATI	GEN ERA L	Order Dtd. 2023-08-09	WRIT BRAN CH-8	(S ea t No - 41 )
4 0 7	8206 1/20 23	14.08 .2023	CONT C- 5094 /202 3	MANAS PATI	GEN ERA L	Order Dtd. 2023-08-11	CONT EMPT	(S ea t No - 6 )

408	82063/2023	14.08.2023	CONT C-5097/2023	MANAS PATI	GENERAL		Order Dtd. 2023-08-11	CONT EMPT	(Seat No - 6)
409	82066/2023	14.08.2023	BLAP L-6476/2023	S.S.DAS	GENERAL		Order Dtd. 2023-08-10	BAIL - 2 (CRIMINAL MISC -2)	(Seat No - 9)
410	82071/2023	14.08.2023	CRLM C-3020/2023	H.K.DASH	GENERAL		Order Dtd. 2023-08-11	CRIMINAL MISC	(Seat No - 4)
411	82074/2023	14.08.2023	OJC-13426/1999	GOPA BANDHU SUNDARAY	GENERAL		Order Dtd. 2012-04-27		(Seat No - 4)
412	82077/2023	14.08.2023	WP (C) - 5288/2016	GOPA BANDHU SUNDARAY	GENERAL		Order Dtd. 2016-05-11		(Seat No - 4)
413	82080/2023	14.08.2023	WP (C) - 8966/2018	GOPA BANDHU SUNDARAY	GENERAL		Order Dtd. 2023-05-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
414	82083/2023	14.08.2023	ABLA PL-6765/2023	SATRUGHNA DASH (A)	GENERAL		Order Dtd. 2023-08-09	BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 6)
415	82088/2023	14.08.2023	CRLM C-1658/2016	GOPA BANDHU SUNDARAY	GENERAL		Order Dtd. 2016-09-27		(Seat No - 6)
4	8209	14.08	OS-	GOPA BANDHU	GEN		Order Dtd. 2000-04-07		(S

16	2/2023	.2023	1/1996	SUNDARAY	ER L				ea t No - 6)
417	82095/2023	14.08.2023	BLAP L- 8010/2023	T.N. MURTY	GEN ERA L		Order Dtd. 2023-08-11	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 1)
418	82101/2023	14.08.2023	WP (C) )- 2021 3/2023	GANGADHAR SAHU	GEN ERA L		Order Dtd. 2023-07-03	WRIT BRAN CH-8	(S ea t No - 41)
419	82106/2023	14.08.2023	BLAP L- 6649/2023	PRAMOD KUMAR BOHIDAR	GEN ERA L		Order Dtd. 2023-07-12	BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 8)
420	81724/2023	14.08.2023	ABLA PL- 1540 5/2022	AMLAN SHAKTI PAUL	GEN ERA L		Order Dtd. 2022-12-19	BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 2)
421	81760/2023	14.08.2023	WP (C) )- 2595 8/2023	G.SUNDARA	GEN ERA L		Order Dtd. 2023-08-11	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
422	81775/2023	14.08.2023	WP (C) )- 2229 5/2023	B K PADHI	GEN ERA L		Order Dtd. 2023-07-20	WRIT BRAN CH-6	(S ea t No - 54)
423	81783/2023	14.08.2023	FAO- 232/ 2023	P K BARIK	GEN ERA L		Order Dtd. 2023-07-11	MISC . APPE AL SEC.	(S ea t No -)

									5)
4 2 4	8181 8/20 23	14.08 .2023	WP (C) )- 2347 0/20 23	R N BEHERA	GEN ERA L		Order Dtd. 2023-08-01	WRIT BRAN CH-3	(S ea t No - 51 )
4 2 5	8181 9/20 23	14.08 .2023	WP (C) )- 2347 2/20 23	R N BEHERA	GEN ERA L		Order Dtd. 2023-08-01	WRIT BRAN CH-3	(S ea t No - 51 )
4 2 6	8184 2/20 23	14.08 .2023	WP (C) )- 2330 0/20 23	C R LENKA	GEN ERA L		Order Dtd. 2023-07-28	WRIT BRAN CH-1	(S ea t No - 49 )
4 2 7	8187 5/20 23	14.08 .2023	WP (C) )- 2384 4/20 23	ASHUTOSH MOHANTY	GEN ERA L		Order Dtd. 2023-08-11	WRIT BRAN CH-8	(S ea t No - 29 )
4 2 8	8196 6/20 23	14.08 .2023	OJC- 3147 /198 6	B S SWAIN	GEN ERA L		PetitionAnnexure,Misc. case,Counter,Rejoinder ,Entire Order,Affidavit,		(S ea t No - 29 )
4 2 9	8198 8/20 23	14.08 .2023	MACA - 969/ 2005	S CHOUDHURY	GEN ERA L		Order Dtd. 2022-12-14	MISC .APPE AL SEC.	(S ea t No - 6)
4 3 0	8199 1/20 23	14.08 .2023	MACA - 969/ 2005	S CHOUDHURY	GEN ERA L		Order Dtd. 2023-03-03	MISC .APPE AL SEC.	(S ea t No - 6)
4 3 1	8199 7/20 23	14.08 .2023	WP (C) )- 2671 /202 1	L. PANDA	GEN ERA L		Order Dtd. 2023-07-31	WRIT BRAN CH (DIV ISIO	(S ea t No - 5)

								N BENC H-2)	11 6)
4 3 2	8200 4/20 23	14.08 .2023	WP (C ) - 2089 8/20 20	R K MANGARAJ	GEN ERA L		Order Dtd. 2022-03-03	WRIT BRAN CH-2	(S ea t No - 34 )
4 3 3	8200 5/20 23	14.08 .2023	WP (C ) - 6853 /201 0	G C BARIK	GEN ERA L		PetitionAnnexure,Misc. case,Entire Order,	WRIT BRAN CH-2	(S ea t No - 34 )
4 3 4	8200 6/20 23	14.08 .2023	WP (C ) - 9043 /202 3	M DAS	GEN ERA L		Order Dtd. 2023-07-24	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
4 3 5	8201 1/20 23	14.08 .2023	WPC (OAC) - 643/ 2018	S K BISWAL	GEN ERA L		Order Dtd. 2022-09-21	OA Bran ch	(S ea t No - 1)
4 3 6	8201 3/20 23	14.08 .2023	ABLA PL- 5024 /201 7	B S SWAIN	GEN ERA L		Order Dtd. 2018-05-14		(S ea t No - 1)
4 3 7	8201 5/20 23	14.08 .2023	CRLA - 695/ 2022	M R DAS	GEN ERA L		Judgement Dtd. 2023- 08-11	CRIM INAL APPE AL	(S ea t No - 7)
4 3 8	8201 8/20 23	14.08 .2023	CRLA - 695/ 2022	R K JENA	GEN ERA L		Judgement Dtd. 2023- 08-11	CRIM INAL APPE AL	(S ea t No - 7)
4 3 9	8202 1/20 23	14.08 .2023	CRLA - 480/ 2016	P K BARIK	GEN ERA L		PetitionAnnexure,	CRIM INAL APPE AL	(S ea t No

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440	82023/2023	14.08.2023	FAO-672/2015	M R BARIK	GENERAL		Order Dtd. 2016-02-19	MISC . APPEAL SEC.	(Seat No - 8)
441	82024/2023	14.08.2023	FAO-769/2019	M R BARIK	GENERAL		Order Dtd. 2023-04-26	MISC . APPEAL SEC.	(Seat No - 2)
442	82027/2023	14.08.2023	RVWP ET-242/2018	M R BARIK	GENERAL		Order Dtd. 2022-10-19	CIVIL REVISION	(Seat No - 1)
443	82029/2023	14.08.2023	CONT C-240/2023	P K SWAIN	GENERAL		Order Dtd. 2023-07-05 Petition, Annexure, Counter, Affidavit,	CONT EMPT	(Seat No - 3)
444	82032/2023	14.08.2023	CRLM P-1326/2023	P K BARIK	GENERAL		Order Dtd. 2023-08-09	WRIT BRANCH-1	(Seat No - 1)
445	82087/2023	14.08.2023	WP (C) - 14739/2018	S DASH	GENERAL		Order Dtd. 2019-07-11		(Seat No - 1)
446	82089/2023	14.08.2023	WP (C) - 7276/2017	S DASH	GENERAL		Order Dtd. 2017-07-13		(Seat No - 1)
447	82090/2023	14.08.2023	WP (C) - 21080/2023	P K MISHRA	GENERAL		Annexure	WRIT BRANCH-2	(Seat No - 45)
448	82091/2023	14.08.2023	WP (C) -	P K MISHRA	GENERAL		Order Dtd. 2023-07-24	WRIT BRANCH	(Seat No - 45)



8	23		9043 /202 3		L			CH (DIV ISIO N BENC H-3)	t No - 11 7)
4 4 9	8209 3/20 23	14.08 .2023	WP (C ) - 1113 3/20 21	A SUNDARAY	GEN ERA L		Order Dtd. 2023-01-11	WRIT BRAN CH-5	(S ea t No - 23 )
4 5 0	8209 4/20 23	14.08 .2023	WP (C ) - 1220 8/20 23	S BARIK	GEN ERA L		Order Dtd. 2023-07- 20Petition,Annexure,	WRIT BRAN CH-7	(S ea t No - 18 )
4 5 1	8209 6/20 23	14.08 .2023	WP (C ) - 6549 /202 2	K K RATH	GEN ERA L		Order Dtd. 2022-04- 13Petition,Annexure,	WRIT BRAN CH-2	(S ea t No - 7)
4 5 2	8209 7/20 23	14.08 .2023	WP (C ) - 5288 /201 6	G SUNDARA	GEN ERA L		Order Dtd. 2016-05-11		(S ea t No - 7)
4 5 3	8209 8/20 23	14.08 .2023	WP (C ) - 8966 /201 8	G SUNDARA	GEN ERA L		Order Dtd. 2023-05-05	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
4 5 4	8209 9/20 23	14.08 .2023	WP (C ) - 2572 3/20 23	G ROUT	GEN ERA L		Order Dtd. 2023-08- 11Petition,Annexure,	WRIT BRAN CH-4	(S ea t No - 37 )
4 5 5	8210 0/20 23	14.08 .2023	WP (C ) - 3455 /202 0	A T NAYAK	GEN ERA L		Order Dtd. 2020-02-27	WRIT BRAN CH-5	(S ea t No - 22

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4 5 6	8210 2/20 23	14.08 .2023	WP (C) )- 2593 4/20 23	J P KAR	GEN ERA L		PetitionAnnexure,	WRIT BRAN CH-6	(S ea t No - 35 )
4 5 7	8210 3/20 23	14.08 .2023	WP (C) )- 2207 /201 5	P K SWAIN	GEN ERA L		Order Dtd. 2015-07-13		(S ea t No - 35 )
4 5 8	8210 4/20 23	14.08 .2023	WP (C) )- 1212 8/20 16	S C DASH	GEN ERA L		Judgement Dtd. 2021- 10-29	WRIT BRAN CH-1	(S ea t No - 30 )
4 5 9	8210 5/20 23	14.08 .2023	WPC (OAC) - 3046 /199 8	N SEN	GEN ERA L		Order Dtd. 2023-05-17	OA Bran ch	(S ea t No - 1)
4 6 0	8210 7/20 23	14.08 .2023	CRLA - 695/ 2022	P R PARIDA	GEN ERA L		Order Dtd. 2023-08-11	CRIM INAL APPE AL	(S ea t No - 7)
4 6 1	8210 8/20 23	14.08 .2023	CRLA - 353/ 2018	C R SAHU	GEN ERA L		Order Dtd. 2023-07-24	CRIM INAL APPE AL	(S ea t No - 5)
4 6 2	8210 9/20 23	14.08 .2023	JCRL A- 76/2 019	J KAMILA	GEN ERA L		Order Dtd. 2023-08-08	CRIM INAL APPE AL	(S ea t No - 1)
4 6 3	8211 0/20 23	14.08 .2023	JCRL A- 76/2 017	J KAMILA	GEN ERA L		Order Dtd. 2023-08-11	CRIM INAL APPE AL	(S ea t No - 5)
4	8211	14.08	BLAP	L MOHANTY	GEN		Order Dtd. 2023-01-05	BAIL	(S

64	1/2023	.2023	L-10895/2022		ERALL			-2 (CRMINAL MISC-2)	eat No-12)
465	82112/2023	14.08.2023	ABLA PL-13665/2020	H S DEO	GENERAL		Order Dtd. 2020-11-19	BAIL-2 (CRMINAL MISC-2)	(Seat No-7)
466	82113/2023	14.08.2023	CRLM C-1658/2016	G SUNDARA	GENERAL		Order Dtd. 2016-09-27		(Seat No-7)
467	82114/2023	14.08.2023	WA-670/2021	D K SAHOO	GENERAL		Order Dtd. 2023-05-04	WRIT APPEAL	(Seat No-5)
468	82115/2023	14.08.2023	OS-1/1996	G SUNDARA	GENERAL		Order Dtd. 2000-04-07		(Seat No-5)
469	82116/2023	14.08.2023	RSA-483/2006	R CH ROUT	GENERAL		Order Dtd. 2010-05-17	SECOND APPEAL	(Seat No-6)
470	82117/2023	14.08.2023	MACA-453/2022	B MOHANTY	GENERAL		Judgement Dtd. 2023-01-18	MISC . APPEAL SEC.	(Seat No-7)
471	82118/2023	14.08.2023	OJC-13426/1999	G SUNDARA	GENERAL		Order Dtd. 2012-04-27		(Seat No-7)
472	82119/2023	14.08.2023	OJC-1734/1989	P K SWAIN	GENERAL		Order Dtd. 2016-08-29Petition,Annexure,		(Seat No

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473	8212 0/20 23	14.08 .2023	ARBA - 58/2 018	K SAHOO	GEN ERA L		Order Dtd. 2022-05-09	M.J. C.	(S ea t No - 1)
474	8212 1/20 23	14.08 .2023	ARBP - 5/20 15	D K SAHOO	GEN ERA L		Order Dtd. 2022-09-30	M.J. C.	(S ea t No - 1)
475	8212 2/20 23	14.08 .2023	WP (C ) - 5876 /200 6	R K MALLICK	GEN ERA L		Order Dtd. 2008-09-01		(S ea t No - 1)
476	8212 3/20 23	14.08 .2023	WP (C ) - 9071 /200 8	R K MALLICK	GEN ERA L		Order Dtd. 2008-07-17		(S ea t No - 1)
477	8212 4/20 23	14.08 .2023	WP (C ) - 3723 /200 2	R K MALLICK	GEN ERA L		Order Dtd. 2023-07-30		(S ea t No - 1)
478	8212 6/20 23	14.08 .2023	WP (C ) - 3216 /200 2	R K MALLICK	GEN ERA L		Order Dtd. 2004-07-30		(S ea t No - 1)
479	8212 7/20 23	14.08 .2023	WP (C ) - 1124 6/20 09	R K MALLICK	GEN ERA L		Order Dtd. 2018-04-10		(S ea t No - 1)
480	8212 9/20 23	14.08 .2023	WP (C ) - 2632 7/20 11	R K MALLICK	GEN ERA L		Order Dtd. 2022-03-09	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 1)
4	8219	14.08	MA-	S C DAS	GEN		Order Dtd. 2014-11-21	MISC	(S

8 1	0/20 23	.2023	745/ 1998		ERA L			. APPE AL SEC.	ea t No - 2)
4 8 2	8219 1/20 23	14.08 .2023	WP (C ) - 2167 6/20 19	B MOHANTY	GEN ERA L		Order Dtd. 2023-08-10	WRIT BRAN CH-2	(S ea t No - 45 )

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